

SLP(C)... 1447 OF 2003

ITEM No.6

Court No.10

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Civil)...CC 1447/2003

(From the judgement and order dated 05/08/2002 in LPA 12/91
of The HIGH COURT OF M.P AT GWALIOR)

AHUDHYA RAM & ANR.

Petitioner (s)

VERSUS

TURSANPAL SINGH & ORS.

Respondent (s)

(With Appln(s). for c/delay in filing SLP)

Date : 14/02/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Petitioner (s)

Mr. Shrish Kumar Misra,Adv.
Mr. Abhay Singh Kushwaha, Adv.
Mr. Anish Kr.Gupta, Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

....L.....I.....T.....T.....T.....T.....T.....J
.SP2

Delay condoned.
Issue notice.

.SP1
(N. Annapurna) (Mithilesh Raghav)
Court Master Court Master